

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.3566
TO BE ANSWERED ON 7TH DECEMBER, 2016**

TELEGRAPH ACT

3566. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Indian Telegraph Act has been amended recently;
- (b) if so, the details thereof; and
- (c) the salient features of the amendments made?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) No, Madam.
- (b) & (c) Does not arise in view of (a) above.
